

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 12

Appeal No. 535/252/ND/2020

IN THE MATTER OF:

SEBRO Holdings Ltd

...

Appellant

Vs

ROC Delhi

...

Respondent

Order under Section 252.

Order delivered on 07.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :Adv Ashutosh Kumar Mishra, Adv Misbahul Haque,
Adv Bhanumathi
For the IT Dept. :Mr. Kunal Sharma, Ms. Zehra Khan, St. counsels

ORDER

New Appeal filed under Section 252 of the Companies Act, 2013. Let the copy be served, if not served through email to the Respondents. Let ROC and Income-Tax Department file reply, with copy in advance to the other side.

List on **02.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

UPASANA